

FORM A
PUBLIC ANNOUNCEMENT

*(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)*

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
KAEFER PRIVATE LIMITED**

1	Name of corporate person	KAEFER PRIVATE LIMITED
2	Date of incorporation of corporate person	14/11/1994
3	Authority under which corporate person is incorporated/ registered	Registrar of Companies, Delhi
4	Corporate identity number / limited liability identity number of corporate person	U74899DL1994PTC062696
5	Address of the registered office and principal office (if any) of corporate person	No-12 Second Floor, Hargovind Enclave Karkardooma, Delhi-110092
6	Liquidation commencement date of corporate person	14th, July, 2021
7	Name, address, email address, telephone number and the registration number of the liquidator	Mr. Navdeep Gupta Registered Address 487/40, 2nd Floor, Gopal Tower, Near Metro Station, Peera Garhi, Delhi-110087 Email: ngaoffice@gmail.com Mobile: 9810343503 IBBI Registration No IBBI/PA-001/IP-P-01791/2019-2020/12814
8	Last date for submission of claims	13th, August, 2021

Notice is hereby given that the KAEFER PRIVATE LIMITED has commenced voluntary liquidation on 14th July, 2021.

The stakeholders of KAEFER PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 13th, August, 2021, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 17.07.2021
Place: Delhi

Mr. Navdeep Gupta
IBBI/PA-001/IP-P-01791/2019-2020/12814
Voluntary Liquidator in the matter of
KAEFER PRIVATE LIMITED

